

CORRECTION OF ANSWER TO U.S.Q. No. 3616, DATED 29-8-66, REGARDING I.A.F. HELICOPTER'S FORCED LANDING.

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):** In reply to part (a) of the Unstarred Question No. 3616 regarding IAF Helicopter's forced landing on 31st July 1966, answered on 29th August 1966, I had *inter alia* stated that there were three Service personnel on board the helicopter besides the Pilot.

The correct position is that there were three Service personnel including the pilot on board the helicopter.

I take this opportunity to correct the answer previously given.

CORRECTION OF ANSWER TO U.S.Q. No. 61, DATED 25-7-1966 REGARDING EXPLOSION IN ORDNANCE FACTORY, KIRKEE.

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):** While answering Unstarred Lok Sabha Question No. 61 on 25.7.1966, I had placed a statement on the Table of the House. In para 3(c) of that statement, I had stated as follows:—

**"3(c). Ammunition Factory Co-operative Society**

Late Shri Pattulo was a member of Ammunition Factory Cooperative Society Ltd. and under Death - cum - Benevolent Fund Scheme and Family Relief Fund of the Society, his family is entitled to Rs. 500 and Rs. 150 from these funds respectively. The amount has not been paid in the absence of legal heirship certificate."

2. Information has since been received that the earlier Statement which was based on information given by the Ammunition Factory Cooperative Society has not been found correct on further scrutiny in as much as the late Shri Pattulo was not a member of the Ammunition

Factory Cooperative Society Ltd., Kirkee and hence his family is not eligible for any payments under the Death-cum-Benevolent Fund Scheme and Family Relief Fund of the Society.

12 hrs.

**RE. CALLING ATTENTION NOTICE AND MOTION FOR ADJOURNMENT**

**Shrimati Vimla Devi (Eluru):** Mr. Speaker, Sir, I had given a call attention notice on the situation in Andhra Pradesh and I have been informed that it has been disallowed. When all sorts of statements and speeches are allowed to be made by Shri S. K. Patil in this House, why should I not be allowed to raise a matter....

**Mr. Speaker:** Order, order. She should not register that objection in this manner. I will request her not to raise it now here.

**Shrimati Vimla Devi:** You have allowed all sorts of statements and speeches to be made by S. K. Patil and company thereby provoking the people of Andhra Pradesh. Now you do not allow me to raise a matter which is agitating the people of Andhra Pradesh very much. The army and navy have been mobilised to deal with the situation....

**Mr. Speaker:** I am requesting the hon. lady Member not to proceed in this manner and interrupt the proceedings. I do not want to be harsh.

**Shrimati Vimla Devi:** Why should I not be allowed to raise the call attention motion on the situation prevailing in Andhra Pradesh? The position there is getting very much....

**Mr. Speaker:** It will be difficult to carry on in this manner.

श्री रामेश्वरानन्द (कर्माल) : अध्यक्ष महोदय, . . .

**Mr. Speaker:** I do not allow it.

**Shrimati Vimla Devi:** Now they are going to station police along the whole railway line....

**Mr. Speaker:** I would request her to resume her seat. Will some members of her Group kindly ask her to resume her seat. (Interruptions).

**Shrimati Vimla Devi:** Why should I sit down when others have been permitted to provoke the people of Andhra Pradesh....

**Mr. Speaker:** Order, order.

**श्री मधु लिमये (मुंगेर)** अध्यक्ष महोदय, आप कुछ स्त्री-दाक्षिण्य दिखाइये और इन को सुन लीजिये।

**Shrimati Vimla Devi:** I never rise on any other occasion to interrupt the proceedings. But here a situation is being created deliberately provoking the people of Andhra Pradesh. You did not disallow them from making such provocative statements, but now you ask me to sit down.

**Mr. Speaker:** Order order.

**श्री मधु लिमये :** अध्यक्ष महोदय, आप स्त्री-दाक्षिण्य दिखाइये और इन को दो मिनट दे दीजिए।

**Shrimati Vimla Devi:** I am here to represent the people of my State. I have every right to raise an issue which concerns them very much....

**Mr. Speaker:** I am really constrained to take stronger steps. I have borne with her too much.

**Shrimati Vimla Devi:** When they make such statements, you do not ask them to sit down. By such statements they are provoking the people of Andhra Pradesh.

**Mr. Speaker:** I am beginning to think. I have to take stronger steps against the hon. lady Member. Let what she says not go on record. That is the utmost that I can say.

**Shrimati Vimla Devi: \*\*\***

**Mr. Speaker:** Now I will have to ask her to withdraw from the House.

**Shrimati Vimla Devi: \*\*\***

**Mr. Speaker:** If she does not withdraw, I will have to name her.

**श्री मधु लिमये :** अध्यक्ष महोदय, आप उनको नेम न कीजिए। आप उन को दो मिनट बोलने दीजिए।

**श्री बागड़ी (हिसार) :** आप महिला सदस्य के साथ ऐसा व्यवहार न कीजिए।

**Shrimati Vimla Devi: \*\*\***

**Mr. Speaker:** There ought to be some limit.

**Shrimati Vimla Devi: \*\*\***

**Mr. Speaker:** She is forcing me to take action. I cannot help it.

**Shrimati Vimla Devi: \*\*\***

**Mr. Speaker:** I am being forced to take action. She will kindly withdraw from the House.

**Shrimati Vimla Devi: \*\*\***

**Mr. Speaker:** She will kindly withdraw from the House.

**Shrimati Vimla Devi: \*\*\***

(Shrimati Vimla Devi then left the House.)

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय, मैं ने एक स्थगन-प्रस्ताव दिया है। बाहर देश के कोने-कोने से लोग आए हुए हैं। (Interruptions).

**अध्यक्ष महोदय :** स्वामीजी बैठ जायें।

**श्री रामेश्वरानन्द :** मैं बैठ जाऊंगा, लेकिन पहले आप मेरी बात सुन लीजिए। देश के कोने-कोने से दस लाख आदमी आए

हैं। आप को सदन को स्थगित कर के उन को मिलना चाहिए और उनको विश्वास दिलाना चाहिए कि...

**अध्यक्ष महोदय :** क्या आप यह फैसला कर के आए हैं कि आप इस तरह चलेंगे और बैठेंगे नहीं? आप बैठ जाइये। (Interruptions).

**श्री रामेश्वरानन्द :** आप पहले मेरी बात सुन लीजिए। (Interruptions).

**अध्यक्ष महोदय :** मैं और नहीं सुनूंगा। (Interruptions).

**श्री रामेश्वरानन्द :** आप को सुनना होगा। मैं बाहर नहीं जाऊंगा। मैं भी आप की तरह यहाँ आया हूँ। बाहर जाने का कोई प्रश्न नहीं है।

**श्री मधु लिमये :** ठीक है। सदस्यों को यहाँ पर बोलने का अधिकार है।

**अध्यक्ष महोदय :** मैं श्री बड़े से दरखास्त करूंगा कि वह माननीय सदस्य को समझायें। वह देखें कि उन का रवैया क्या है। मेरे पास पन्द्रह नोटिस आए हैं। अगर मैं उन सब को मौका दूँ, तो काम कैसे चल सकता है?

**श्री मधु लिमये :** आप सब को सुन लीजिए। (Interruptions).

**श्री हुकम चन्द कछवाय (देवास) :** अध्यक्ष महोदय, आप ने यह नीति बना ली है कि आप किसी प्रकार के नोटिस को स्वीकार नहीं करेंगे। क्या सरकार की तरफ से आप पर दबाव है, जो आप कोई भी नोटिस स्वीकार नहीं करते हैं? हम लोग लगातार नोटिस देते आ रहे हैं, लेकिन आप ने एक भी नोटिस स्वीकार नहीं किया है।

**अध्यक्ष महोदय :** सरकार ने अभी परसों अपनी नीति के बारे में बयान दिया है। (Interruptions).

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**श्री हुकम चन्द कछवाय :** वह बयान बेकार है। सरकार ने बयान दे कर लोगों को भड़काने की कोशिश की है। (Interruptions).

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय, गीवध पर प्रतिबन्ध की मांग प्रजातंत्रीय है। आप को यह सुननी होगी। (Interruptions).

**अध्यक्ष महोदय :** मैं इस तरह सुनने के लिए तयार नहीं हूँ। आप बाहर चले जायें। (Interruptions).

**श्री रामेश्वरानन्द :** आप मेरी बात सुनना क्यों नहीं चाहते हैं?

**अध्यक्ष महोदय :** इस तरह नहीं सुना जा सकता है।

**श्री हुकम चन्द कछवाय :** किस तरह सुना जा सकता है? हम ध्यानाकर्षण प्रस्ताव देते हैं, स्थगन प्रस्ताव देते हैं, लेकिन आप उन सब को अस्वीकार कर देते हैं। इस स्थिति में हम कैसे सुनायें। (Interruptions).

**श्री बड़े (खारगोन) :** आप बाहर जा कर लोगों को समझा दीजिए। माननीय सदस्य की यही विनती है।

**श्री रामेश्वरानन्द :** आप मेरी बात सुन लीजिए। तभी मैं बैठूंगा, अन्यथा नहीं। आप जो चाहें कर लीजिए। आप अपनी तोप चला लीजिए। (Interruptions).

**अध्यक्ष महोदय :** अब मैं श्री रामेश्वरानन्द, जो कि इस हाउस के मॅम्बर हैं, को नेम करता हूँ कि वह मेरे मना करने के बावजूद बोले चले जा रहे हैं और डिसऑर्डरली कन्डक्ट कर रहे हैं। (Interruptions).

**The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha):** I beg to move:

"That Swami Rameshwaranand, a Member of the House, named by the Speaker, be suspended from the service of the House for the rest of the session."

**श्री हुकम चन्द कछवाय :** अध्यक्ष महोदय, आप से मेरा निवेदन है कि आप इस सदन को स्थगित कर दें, ताकि बाहर लाखों की संख्या में लोग जो मांग कर रहे हैं, उस को सुना जा सके। आप उन की पुकार को सुनिए।

**Mr. Speaker:** The motion is:

"That Swami Rameshwaranand, a Member of the House, named by the Speaker, be suspended from the service of the House for the rest of the session."

**श्री बागड़ी :** अध्यक्ष महोदय, इस में मेरी तरफ़ी है।

**श्री हुकम चन्द कछवाय :** यह सौदा सरकार को मंहगा पड़ेगा। अगर स्वामी जी को इतने समय के लिए निकाला गया, तो यहां पर कार्य करना मुश्किल हो जायेगा। मैं निवेदन करना चाहता हूं कि सरकार यह प्रस्ताव वापस ले।

**श्री रामसेवक यादव (बाराबंकी) :** अध्यक्ष महोदय, आप मुझे भी मौका दीजिए।

**Shri Ranga (Chittoor):** I can understand your feeling of exasperation and I can also appreciate your proposal, but I cannot appreciate the proposal made by the Leader of the House.

**कुछ माननीय सदस्य :** ठीक है, बिल्कुल ठीक है। (Interruptions).

**Shri Ranga:** You make a proposal before the House for the suspension of a member for a day, at the most for a week; that is a thing which can be stomached by us under certain circumstances, but suddenly the Leader of the House remembers his respon-

sibilities towards this House, and that too only when you remind him of it and all of us of it, and he has no other formula except that the member named by you should be suspended for the rest of the session. It was done once before against one of my members, and I had to seek your permission later on for its modification. It is not proper, let me say that with all the responsibility that I can command, to make a recommendation in that fashion. Let him, if he wishes to, amend his own proposition for the suspension of the member for the day, or for one week, but not more than that. We are not prepared to support him.

**श्री रामसेवक यादव :** आप मुझे भी सून लीजिए, अध्यक्ष महोदय।

**Shri U. M. Trivedi (Mandsaur):** Sir, my difficulty is this. I am not in favour of such an affront to the Speaker. Personally, I would have liked that Swami Rameshwaranand, after having had his say, would have stopped at that stage. I would have preferred it. But at the same time... (Interruptions.) I do not like that suspension should be asked for for such length of time. After all it is a token punishment that is to be meted out and I think the Leader of the House should not go to that extreme end. Things should be looked at in the proper perspective... (Interruption.)

**Mr. Speaker:** I have only to put it to the leaders of the Opposition as to whether any one of them stood up at that time when I was asking him again and again and he was recalcitrant. He has said so many things; he has been going on. I allowed him some latitude. Then, he continues and says openly that he would not sit down. What is there for me to do then?

**Shri Ranga:** You are again making a mistake. Excuse my saying so. We have not said anything about your proposal. What we have suggested is

a suitable amendment of the proposal made by the Leader of the House.

**Shri Hari Vishnu Kamath** (Hoshangabad): Sir, on a point of order. I do not oppose the proposal that you have laid down. We do not admit it but for the sake of argument, assuming that he had committed some contravention of the rules, the punishment for the violation of the rule should fit the crime. Prof. Ranga rightly referred to that. Your order directing him to abstain from the House for the rest of the day is there. But to ask a Member, for a violation of this rule, to withdraw for the rest of the session is too much.

**Mr. Speaker:** He would not go. What should I say?

**Shri Hari Vishnu Kamath:** May I also explain that on this particular rule, I gave notice of amendment long ago, more than six months back but it is still hanging fire.

**Mr. Speaker:** So long as the rules are as they are, they stand. Unless the Leader of the House has anything more to say, I have to put that motion

**श्री बागड़ी :** 377 पर मेरा व्यवस्था का प्रश्न है।

**अध्यक्ष महोदय :** 377 पर व्यवस्था का प्रश्न इस समय कोई नहीं है।

**श्री बागड़ी :** हमारा संशोधन इसमें जोड़ लें।

**अध्यक्ष महोदय :** संशोधन नहीं हो सकता। संशोधन का कोई कायदा नहीं है।

**श्री बागड़ी :** मेरी बात सुनने से शायद ठीक वायूमण्डल हो। आप उस को और हवा न दें। मेरी बात सुनने से शायद कुछ हालात ठीक बनें।

**श्री रामसेवक यादव :** आप मुझे सुन लीजिए.... (व्यवधान)

**श्री बागड़ी :** आप इन हालात को बिगाड़ने की बात करें... (व्यवधान)

**Mr. Speaker:** The hon. Minister.

**Shri Satya Narayan Sinha:** If you want, you may reduce the period. I beg to move:

"That Shri Rameshwaranand, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days."

**Mr. Speaker:** The question is:

That Shri Rameshwaranand, a Member of the House, named by the Speaker be suspended from the service of the House for ten days."

**Mr. Speaker:** The lobbies have been cleared. The question is:

"That Shri Rameshwaranand, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days."

*The Lok Sabha divided*

**Division No. 2]**

**AYES**

**[12.18 hrs.**

Abdul Rashid Bakshi, Shri  
Achal Singh, Shri  
Achuthan, Shri  
Akkamma Devi, Shrimati  
Alva, Shri A.S.  
Alva, Shri Joachim  
Anjanappa, Shri  
Ankineedu, Shri  
Bebunath Singh, Shri  
Beje, Shri Kamalnayan  
Bakliwal, Shri

Bal Krishna Singh, Shri  
Balmiki, Shri  
Basappa, Shri  
Baswant, Shri  
Besra, Shri  
Bhanu Prakesh Singh, Shri  
Bhatkar, Shri  
Bist, Shri J.B.S.  
Borooh, Shri P.C.  
Brajeshwar Prasad, Shri  
Brij Basi Lal, Shri

Chakraverti' Shri P.R.  
Chanda, Shrimati Jyotana  
Chandrabhan Singh, Dr.  
Chandriki, Shri  
Chaturvedi, Shri S.N.  
Chaudhry, Shri Chandramani Lal  
Chaudhuri, Shri D.S.  
Chaudhuri, Shri Sachindra  
Das Dr. M.M.  
Dass, Shri C.  
Deshmukh, Smt. Vimala  
Dey, Shri S.K.

Dighe, Shri  
 Dinesh Singh, Shri  
 Dixit, Shri G.N.  
 Dubey, Shri R.G.  
 Dwivedi, Shri M.L.  
 Elayaperumal, Shri  
 Ering, Shri D.  
 Firodia, Shri  
 Ganapati Ram, Shri  
 Ghosh, Shri N.R.  
 Hanada, Shri Subodh  
 Hanumarthaiya, Shri  
 Heda, Shri  
 Hem Raj, Shri  
 Himatsingka, Shri  
 Iqbal Singh, Shri  
 Jadhav, Shri M.L.  
 Jagjivan Ram, Shri  
 Jamir, Shri S.C.  
 Jamunadevi, Shrimati  
 Jha, Shri Yogendra  
 Joshi, Shri A.C.  
 Jyotishi, Shri J.P.  
 Kajrolkar, Shri  
 Kamble, Shri  
 Kappen, Shri  
 Keishing, Shri Rishang  
 Khanna, Shri Mehr Chand  
 Khanna, Shri P.K.  
 Kotoki, Shri Liladhar  
 Koujalgi, Shri H.V.  
 Kripa Shankar, Shri  
 Krishna, Shri M.R.  
 Krishnamachari, Shri T.T.  
 Kureel, Shri B.N.  
 Laskar, Shri N.R.  
 Lonikar, Shri  
 Mahadeva Prasad, Dr.  
 Mahida, Shri Narendra Singh  
 Mahish i Dr. Sarojini  
 Mamoona Sultan, Shrimati  
 Malaichami, Shri M.  
 Malhotra, Shri Inder J.  
 Manaen, Shri  
 Mandal, Shri J.  
 Mandal, Shri Yamuna Prasad

Maniyangadan, Shri  
 Mantri, Shri D.D.  
 Marandi, Shri  
 Maruthiah, Shri  
 Mehdi, Shri S.A.  
 Mehrotra, Shri Braj Bihar  
 Mehta, Shri J.R.  
 Mehta, Shri Jashvant  
 Menon, Shri Govinda  
 Mirza, Shri Bakar Ali  
 Mohanty, Shri Gokulananda  
 More, Shri K.L.  
 Murthi, Shri B.S.  
 Murti, Shri M.S.  
 Muthiah, Shri  
 Naik, Shri Maheswar  
 Nayar, Dr. Sushila  
 Nessamony, Shri  
 Niranjana Lal, Shri  
 Pandey, Shri R.S.  
 Pandey, Shri Vishwa Nath  
 Parashar, Shri  
 Patel Shri N.N.  
 Patil Shri M.B.  
 Patil, Shri S.K.  
 Patil, Shri T.A.  
 Pattabhi Raman, Shri C.R.  
 Prabhakar, Shri Naval  
 Pratap Singh, Shri  
 Raghunath Singh, Shri  
 Raghuramaiah, Shri  
 Rai, Shrimati Sahodra Bai  
 Raj Bahadur, Shri  
 Rajdeo Singh, Shri  
 Raju, Shri D.B.  
 Ramdhani Das, Shri  
 Rane, Shri  
 Ranga Rao, Shri  
 Ranjit Singh, Shri  
 Rao, Shri Jaganatha  
 Rao, Shri Krishnamoorthy  
 Rao, Shri Muthyal  
 Rao, Shri Ramapathi  
 Ray, Shrimati Renuka  
 Reddi, Dr. B. Gopala.  
 Saha, Dr. S. K.

Sahu, Shri Rameshwar  
 Saigal, Shri A.S.  
 Saraf, Shri Sham Lal  
 Sarma, Shri A.T.  
 Satyabhama Devi, Shrimati  
 Scindia, Shrimati Vijaya Rajee  
 Sen, Shri P.G.  
 Shah, Shri Manabendra  
 Shah, Shrimati Jayaben  
 Shakuntala Devi, Shrimati  
 Shankaraiya, Shri  
 Sharma, Shri D.C.  
 Shashi Ranjan, Shri  
 Shastri, Shri Ramanand  
 Sheo Narsin, Shri  
 Shinde, Shri  
 Shree Narayan Das, Shri  
 Shukla, Shri Vidya Charan  
 Shyamkumari Devi, Shrimati  
 Siddanajappa, Shri  
 Siddiah, Shri  
 Singh, Dr. B.N.  
 Singh, Shri D.N.  
 Singh, Shri S.T.  
 Sinha, Shrimati Tarakeshwari  
 Sinhasan Singh, Shri  
 Soy, Shri H.C.  
 Subbaraman, Shri  
 Subramanyam, Shri T.  
 Sumat Prasad, Shri  
 Surendra Pal Singh, Shri  
 Surya Prasad, Shri  
 Swamy, Shri M.P.  
 Swaran Singh, Shri  
 Tahir, Shri Mohammad  
 Tiwary, Shri K.N.  
 Tyagi, Shri  
 Upadhyaya, Shri Shiva Dutt  
 Vaishya Shri M.B.  
 Varma, Shri Ravindra  
 Venkatesubbiah, Shri P.  
 Vidyalkar, Shri A.N.  
 Virbhadra Singh, Shri  
 Vyasa, Shri Radhelal  
 Yadav, Shri Ram Harkh

## Division No. 2]

Bade, Shri  
 Bagri, Shri Maniram  
 Barua, Shri Hem  
 Chatterjee, N.C.  
 Gopalan, Shri A. K.  
 Gupta, Shri Indrajit  
 Gupta, Shri Kashi Ram  
 Imbichibava, Shri  
 Kachhavaiya, Shri H.C.  
 Kamath, Shri H.V.  
 Kunhan, Shri P.

## NOES

Lahri Singh, Shri  
 Limaye, Shri Madhu  
 Mahato, Shri Bhajahari  
 Mate, Shri  
 Maurya Shri  
 Nair, Shri P.K. Vasudevan  
 Nambiar, Shri  
 Nath Pai, Shri  
 Omkar Singh, Shri  
 Pattanayak, Shri Kishan  
 Pottekkat, Shri

Sarkar, Shri Murmu  
 Shashank Manjari, Shrimati  
 Shastri, Shri Prakash Vir  
 Swamy, Shri Sivamurthi  
 Suraj Lal, Shri  
 Trivedi, Shri U.M.  
 Umanath, Shri  
 Utiya, Shri  
 Yadao Shri R.S.

**Mr. Speaker:** The result of the division is: Ayes 171; Noes 31.

The motion was adopted.

**अध्यक्ष महोदय :** अब मैं स्वामी जी से दरखास्त करता हूँ कि जो फैसला हाउस ने किया है उस का आदर करते हुए आप बाहर चले जायें।

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय, मैं आपका और हाउस का सबका आदर करता हूँ। परन्तु मेरी बात जब तक नहीं सुन लेंगे, हाउस नहीं सुन लेगा, तब तक मैं नहीं जाऊँगा, आप जो चाहें मेरे साथ करिए।

**श्री मधु लिमये :** मेरा सुझाव है कि इनकी बात पांच मिनट सुन लीजिए। कोई नुकसान नहीं होता। कोई आसमान नहीं फटने वाला है।

**अध्यक्ष महोदय :** अब बात सुनने का सवाल पैदा नहीं होता। पहले हाउस का फैसला जो है उसका पालन होना चाहिए।

**श्री रामसेवक यादव :** अध्यक्ष महोदय, आज मैं कई बार खड़ा हुआ और चाहा कि आपके पासने अपनी बात रखूँ जिससे मामला बने लेकिन आपने मौका नहीं दिया।

**अध्यक्ष महोदय :** यहाँ इस वक्त बहस का सवाल नहीं है।

**श्री रामसेवक यादव** आप मेरा निवेदन सुनें।

**Shri U. M. Trivedi:** I am sorry that Shri Rameshwaranand has not left the House. I also do not want to sit here and tolerate this thing. I am also walking out and am requesting him that he should also come out with me.

**श्री रामसेवक यादव :** अध्यक्ष महोदय, सदन को 15 मिनट या 10 मिनट के लिये स्थगित कर दें।

**Mr. Speaker:** I adjourn the House for half an hour.

12.22 hrs.

(The Lok Sabha then adjourned till Fifty-two minutes past Twelve of the Clock.)

(The Lok Sabha re-assembled at fifty minutes past Twelve of the Clock)

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDIAN STATISTICAL INSTITUTE, CALCUTTA

**The Parliamentary Secretary to the Prime Minister and Minister of Atomic Energy (Dr. Sarojini Mahishi):** Sir, on behalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy of the Annual Report of the Indian Statistical Institute, Calcutta, for the year 1964-65. [Placed in Library. See No. LT-72224|66].

**श्री मधु लिमये (मुंगेर) :** अध्यक्ष महोदय, मेरा एक प्वाइंट ऑफ आर्डर है।

**अध्यक्ष महोदय :** इस आइटम पर ?

**श्री मधु लिमये :** पहले वाले आइटम पर।

**अध्यक्ष महोदय :** पहले वाला खत्म हुआ और दूसरा कोई है नहीं।

**श्री मधु लिमये :** एडजर्नमेंट मोशन के बारे में। अकाल की स्थिति और भुखमरी पर। हमारे सूबे और हमारे क्षेत्र पर अकाल चण्डी और अकाल मंत्री की बड़ी कृपा हो रही है . . . . .

**अध्यक्ष महोदय :** आर्डर, आर्डर।

**श्री मधु लिमये :** दो बार जा चुकी है अकाल चण्डी हमारे क्षेत्र में। मुझे बोलने दीजिए।

**अध्यक्ष महोदय :** जी नहीं।

**Shri Hari Vishnu Kamath (Hoshan-gabad):** Sir, I want to say something on this item. You will be pleased to see that what has been laid on the Table is a copy of the Annual Report of the Indian Statistical Institute, Calcutta. The next item also refers